

Sixteenth Loksabha

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Title: Papers laid on the Table by Ministers/Members

HON. SPEAKER: Papers to be laid on the Table.

... (*Interruptions*)

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.)): I beg to lay on the Table:

(1) A copy of the Prasar Bharati (Broadcasting Corporation of India) Salaries, Allowances and other Conditions of Service of Chairman, Whole-time Members and Part-time Members (Amendment) Rules, 2017 (Hindi and English versions) published in Notification No. 1022(E) in Gazette of India dated 17th August, 2017 under Section 34 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990.

[Placed in Library, See No. LT 7829/16/17]

(2) A copy of Notification No. S.O.3060(E) (Hindi and English versions) published in Gazette of India dated 15th September, 2017, making certain amendments in Notification No. S.O.302(E) dated 27th January, 2017 issued under sub-section (1) of Section 2 of the Sports Broadcasting (Mandatory Sharing with Prasar Bharti) Act, 2007.

... (*Interruptions*)

[Placed in Library, See No. LT 7830/16/17]

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI R.K. SINGH): I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(a) (i) Review by the Government of the working of the Rural

Electrification Corporation Limited, New Delhi, for the year 2016-2017.

- (ii) Annual Report of the Rural Electrification Corporation Limited, New Delhi, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7831/16/17]

- (b) (i) Review by the Government of the working of the Power System Operation Corporation Limited, New Delhi, for the year 2016-2017.
- (ii) Annual Report of the Power System Operation Corporation Limited, New Delhi, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7832/16/17]

- (c) (i) Review by the Government of the working of the North Eastern Electric Power Corporation Limited, Shillong, for the year 2016-2017.
- (ii) Annual Report of the North Eastern Electric Power Corporation Limited, Shillong, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7833/16/17]

- (d) (i) Review by the Government of the working of the Power Finance Corporation of India Limited, New Delhi, for the year 2016-2017.
- (ii) Annual Report of the Power Finance Corporation of India Limited, New Delhi, for the year 2016-2017, alongwith

Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7834/16/17]

- (e) (i) Review by the Government of the working of the NTPC Limited, New Delhi, for the year 2016-2017.
- (ii) Annual Report of the NTPC Limited, New Delhi, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7835/16/17]

- (f) (i) Review by the Government of the working of the Power Grid Corporation of India Limited, New Delhi, for the year 2016-2017.
- (ii) Annual Report of the Power Grid Corporation of India Limited, New Delhi, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7836/16/17]

- (g) (i) Review by the Government of the working of the NHPC Limited, Faridabad, for the year 2016-2017.
- (ii) Annual Report of the NHPC Limited, Faridabad, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7837/16/17]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Damodar Valley Corporation, Kolkata, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by

the Government of the working of the Damodar Valley Corporation, Kolkata, for the year 2016-2017.

[Placed in Library, See No. LT 7838/16/17]

(3) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the Power Finance Corporation Limited and the Ministry of Power for the year 2017-2018.

[Placed in Library, See No. LT 7839/16/17]

- (ii) Memorandum of Understanding between the Solar Energy Corporation of India Limited and the Ministry of New and Renewable Energy for the year 2017-2018.

[Placed in Library, See No. LT 7840/16/17]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Bureau of Energy Efficiency, New Delhi, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bureau of Energy Efficiency, New Delhi, for the year 2016-2017.

[Placed in Library, See No. LT 7841/16/17]

(5) A copy each of the following Notifications (Hindi and English versions) under sub-section (1) of Section 59 of the Energy Conservation Act, 2001:-

- (i) The Bureau of Energy Efficiency (Terms and Conditions of Service of Employees) Rules, 2017 published in Notification No. G.S.R.1041(E) in Gazette of India dated 22nd August, 2017.
- (ii) The Bureau of Energy Efficiency (Recruitment, Appointment and Terms and Conditions of Service of Officers and other Employees) Rules, 2017 published in Notification No. G.S.R.1125(E) in Gazette of India dated 1st September, 2017.

- (iii) The Bureau of Energy Efficiency (Powers and Duties of Director-General of the Bureau) Regulations, 2017 published in Notification No. 2/11(3)/13-BEE in Gazette of India dated 8th August, 2017.

[Placed in Library, See No. LT 7842/16/17]

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON RADHAKRISHNAN): I beg to lay on the Table:

- (1)
- (i) A copy of the Annual Administration Report (Hindi and English versions) of the Mormugao Port Trust, Goa, for the year 2016-2017.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mormugao Port Trust, Goa, for the year 2016-2017.
 - (iii) A copy of the Annual Accounts (Hindi and English versions) of the Mormugao Port Trust, Goa, for the year 2016-2017, together with Audit Report thereon.
 - (iv) A copy of the Review (Hindi and English versions) on the Audited Accounts of the Mormugao Port Trust, Goa, for the year 2016-2017.

[Placed in Library, See No. LT 7843/16/17]

- (2)
- (i) A copy of the Annual Administration Report (Hindi and English versions) of the Paradip Port Trust, Paradip, for the year 2016-2017.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Paradip Port Trust, Paradip, for the year 2016-2017.
 - (iii) A copy of the Annual Accounts (Hindi and English versions) of the Paradip Port Trust, Paradip, for the year

2016-2017, together with Audit Report thereon.

- (iv) A copy of the Review (Hindi and English versions) on the Audited Accounts of the Paradip Port Trust, Paradip, for the year 2016-2017.

[Placed in Library, See No. LT 7844/16/17]

- (3)
 - (i) A copy of the Annual Administration Report (Hindi and English versions) of the New Mangalore Port Trust, New Mangalore, for the year 2016-2017.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the New Mangalore Port Trust, New Mangalore, for the year 2016-2017.
 - (iii) A copy of the Annual Accounts (Hindi and English versions) of the New Mangalore Port Trust, New Mangalore, for the year 2016-2017, together with Audit Report thereon.
 - (iv) A copy of the Review (Hindi and English versions) on the Audited Accounts of the New Mangalore Port Trust, New Mangalore, for the year 2016-2017.

[Placed in Library, See No. LT 7845/16/17]

- (4)
 - (i) A copy of the Annual Administration Report (Hindi and English versions) of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2016-2017.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2016-2017.
 - (iii) A copy of the Annual Accounts (Hindi and English

versions) of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2016-2017, together with Audit Report thereon.

- (iv) A copy of the Review (Hindi and English versions) on the Audited Accounts of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2016-2017.

[Placed in Library, See No. LT 7846/16/17]

- (5)
 - (i) A copy of the Annual Administration Report (Hindi and English versions) of the Jawaharlal Nehru Port Trust, Navi Mumbai, for the year 2016-2017.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Port Trust, Navi Mumbai, for the year 2016-2017.
 - (iii) A copy of the Annual Accounts (Hindi and English versions) of the Jawaharlal Nehru Port Trust, Navi Mumbai, for the year 2016-2017, together with Audit Report thereon.
 - (iv) A copy of the Review (Hindi and English versions) on the Audited Accounts of the Jawaharlal Nehru Port Trust, Navi Mumbai, for the year 2016-2017.

[Placed in Library, See No. LT 7847/16/17]

- (6)
 - (i) A copy of the Annual Administration Report (Hindi and English versions) of the Cochin Port Trust, Cochin, for the year 2016-2017.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cochin Port Trust, Cochin, for the year 2016-2017.
 - (iii) A copy of the Annual Accounts (Hindi and English versions) of the Cochin Port Trust, Cochin, for the year 2016-2017, together with Audit Report thereon.

- (iv) A copy of the Review (Hindi and English versions) on the Audited Accounts of the Cochin Port Trust, Cochin, for the year 2016-2017.

[Placed in Library, See No. LT 7848/16/17]

- (7) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the Kamarajar Port Limited, Chennai, for the year 2016-2017.
- (ii) Annual Report of the Kamarajar Port Limited, Chennai, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7849/16/17]

- (b) (i) Review by the Government of the working of the Shipping Corporation of India Limited, Mumbai, for the year 2015-2016.

- (ii) Annual Report of the Shipping Corporation of India Limited, Mumbai, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7850/16/17]

- (c) (i) Review by the Government of the working of the Cochin Shipyard Limited, Kochi, for the year 2016-2017.
- (ii) Annual Report of the Cochin Shipyard Limited, Kochi, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7851/16/17]

- (d) (i) Review by the Government of the working of the Hooghly Dock and Port Engineers Limited, Kolkata, for the year 2016-2017.
- (ii) Annual Report of the Hooghly Dock and Port Engineers Limited, Kolkata, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7852/16/17]

- (e) (i) Review by the Government of the working of the Central Inland Water Transport Corporation Limited, Kolkata, for the year 2016-2017.
- (ii) Annual Report of the Central Inland Water Transport Corporation Limited, Kolkata, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7853/16/17]

- (8) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Deendayal Port Trust, Gandhidham, for the year 2016-2017.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Deendayal Port Trust, Gandhidham, for the year 2016-2017.
- (iii) A copy of the Annual Accounts (Hindi and English versions) of the Deendayal Port Trust, Gandhidham, for the year 2016-2017, together with Audit Report thereon.
- (iv) A copy of the Review (Hindi and English versions) on

the Audited Accounts of the Deendayal Port Trust, Gandhidham, for the year 2016-2017.

[Placed in Library, See No. LT 7854/16/17]

- (9) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Calcutta Dock Labour Board, Kolkata, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Calcutta Dock Labour Board, Kolkata, for the year 2016-2017.

[Placed in Library, See No. LT 7855/16/17]

- (10) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Kolkata Port Trust, Kolkata, for the year 2016-2017.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kolkata Port Trust, Kolkata, for the year 2016-2017.
- (iii) A copy of the Annual Accounts (Hindi and English versions) of the Kolkata Port Trust, Kolkata, for the year 2016-2017, together with Audit Report thereon.
- (iv) A copy of the Review (Hindi and English versions) on the Audited Accounts of the Kolkata Port Trust, Kolkata, for the year 2016-2017.

[Placed in Library, See No. LT 7856/16/17]

- (11) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Chennai Port Trust, Chennai, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chennai Port Trust, Chennai, for the year 2016-2017.

[Placed in Library, See No. LT 7857/16/17]

- (12) (i) A copy of the Annual Administration Report (Hindi and English versions) of the V.O. Chidambaranar Port Trust, Tuticorin, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the V.O. Chidambaranar Port Trust, Tuticorin, for the year 2016-2017.

[Placed in Library, See No. LT 7858/16/17]

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Seamen's Provident Fund Organisation, Mumbai, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Seamen's Provident Fund Organisation, Mumbai, for the year 2016-2017.

[Placed in Library, See No. LT 7859/16/17]

(14) A copy of the Admiralty Jurisdiction and Settlement of Maritime Claims (Removal of Difficulties) Order, 2017 (Hindi and English versions) published in Notification No. S.O.3349(E) in Gazette of India dated 17th October, 2017 under sub-section (2) of Section 18 of the Admiralty (Jurisdiction and Settlement of Maritime Claims) Act, 2017 together with corrigendum thereto published in Notification No. S.O.3562(E) dated 9th November, 2017.

[Placed in Library, See No. LT 7860/16/17]

- (15) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Mumbai Port Trust Pension Fund Trust, Mumbai, for the year 2016-2017.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Mumbai Port Trust Pension Fund Trust, Mumbai, for the year 2016-2017, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mumbai Port Trust Pension Fund Trust, Mumbai, for the year 2016-2017.

[Placed in Library, See No. LT 7861/16/17]

- (16) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Mumbai Port Trust, Mumbai, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mumbai Port Trust, Mumbai, for the year 2016-2017.

[Placed in Library, See No. LT 7862/16/17]

(17) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963:-

- (i) G.S.R.1240(E) published in Gazette of India dated 11th October, 2017, approving the Mumbai Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2017.
- (ii) G.S.R.1434(E) published in Gazette of India dated 20th November, 2017, approving the Mumbai Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2017.
- (iii) G.S.R.1435(E) published in Gazette of India dated 20th November, 2017, approving the Cochin Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2017.

[Placed in Library, See No. LT 7863/16/17]

- (18) A copy of Notification No. IMU/HQ/ADM/Notification/2017 (Hindi and English versions) published in Gazette of India dated 13th October, 2017, regarding term of office of Vice Chancellor and Pro-Vice Chancellor and term of appointment of Controller of Examinations and Directors of University maintained campuses under sub-section (2) of Section 47 of the Indian Maritime University Act, 2008.

... (*Interruptions*)

[Placed in Library, See No. LT 7864/16/17]

ग्रामीण विकास मंत्रालय में राज्य मंत्री (श्री राम कृपाल यादव): महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) (एक) नेशनल रूरल लाइवलीहुड्स प्रमोशन सोसाइटी, नई दिल्ली के वरेण 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) नेशनल रूरल लाइवलीहुड्स प्रमोशन सोसाइटी, नई दिल्ली के वरेण 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7865/16/17]

(2) महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार गारंटी अधिनियम, 2005 की धारा 29 की उप-धारा (2) के अंतर्गत अधिसूचना सं०का०आ० 973 (अ) जो 28 मार्च, 2017 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा उक्त अधिनियम की अनुसूची I में कतिपय संशोधन किए गए हैं, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7866/16/17]

खान मंत्रालय में राज्य मंत्री तथा कोयला मंत्रालय में राज्य मंत्री (श्री हरिभाई चौधरी): महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) -

(क) (एक) नेशनल एल्युमीनियम कंपनी लिमिटेड, भुवनेश्वर के वरेण 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) नेशनल एल्युमीनियम कंपनी लिमिटेड, भुवनेश्वर का वरेण 2016-2017 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 7867/16/17]

(ख) (एक) मिनरल एक्सप्लोरेशन कारपोरेशन लिमिटेड, नागपुर के वरेण 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) मिनरल एक्सप्लोरेशन कारपोरेशन लिमिटेड, नागपुर का वरेण 2016-2017 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक- महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 7868/16/17]

- (ग) (एक) भारत गोल्ड माइन्स लिमिटेड, कोलार गोल्ड फील्ड्स के वारेन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा।
- (दो) भारत गोल्ड माइन्स लिमिटेड, कोलार गोल्ड फील्ड्स का वारेन 2016-2017 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक- महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 7869/16/17]

- (2) (एक) जवाहरलाल नेहरू एल्युमीनियम रिसर्च डेवलपमेंट एण्ड डिजाइन सेंटर, नागपुर के वारेन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) जवाहरलाल नेहरू एल्युमीनियम रिसर्च डेवलपमेंट एण्ड डिजाइन सेंटर, नागपुर के वारेन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7870/16/17]

- (3) (एक) नेशनल इंस्टीट्यूट ऑफ रॉक मैकेनिक्स, बंगलुरु के वारेन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) नेशनल इंस्टीट्यूट ऑफ रॉक मैकेनिक्स, बंगलुरु के वारेन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7871/16/17]

- (4) (एक) नेशनल इंस्टीट्यूट ऑफ माइन्स हेल्थ, कोलार गोल्ड फील्ड्स के वारेन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) नेशनल इंस्टीट्यूट ऑफ माइन्स हेल्थ, कोलार गोल्ड फील्ड्स के वारेन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7872/16/17]

(5) मिन्नरल एक्सप्लोरेशन कारपोरेशन लिमिटेड तथा खान मंत्रालय के बीच वरेण 2017- 2018 के लिए हुए समझौता ज्ञापन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7873/16/17]

वित्त मंत्रालय में राज्य मंत्री (श्री शिव प्रताप शुक्ला): महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) सीमाशुल्क टैरिफ अधिनियम, 1975 की धारा 9(क) की उप-धारा (7) के अंतर्गत अधिसूचना सं0सा0का0नि0 1514 (अ) जो 14 दिसम्बर, 2017 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसका आशय उक्त अधिनियम की धारा 8 (क) की उप- धारा (1) के उपबंधों के अंतर्गत सांविधिक दर का संशोधन करके उसमें उल्लिखित विनिर्दिष्ट टैरिफ शीएगाँ/उपशीएगाँ/टैरिफ मदों के अंतर्गत आने वाले माल पर मूलभूत सीमा शुल्क बढ़ाना है, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा एक व्याख्यात्मक ज्ञापन।

[Placed in Library, See No. LT 7874/16/17]

(2) सीमाशुल्क टैरिफ अधिनियम, 1962 की धारा 159 के अंतर्गत अधिसूचना सं0 सा0का0नि0 1515(अ) जो 14 दिसम्बर, 2017 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा 30 जून, 2017 की अधिसूचना सं0 50/2017 -सी0शु0 में कतिपय संशोधन किए गए हैं, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा एक व्याख्यात्मक ज्ञापन।

[Placed in Library, See No. LT 7875/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): I beg to lay on the Table:

(1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Air India Limited and the Ministry of Civil Aviation for the year 2017-2018.

[Placed in Library, See No. LT 7876/16/17]

(2) A copy of the Annual Accounts (Hindi and English versions) of the Airports Economic Regulatory Authority of India, New Delhi, for the year 2015-2016, together with Audit Report thereon.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 7877/16/17]

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): I beg to lay on the Table:

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (a) (i) Statement regarding Review by the Government of the working of the WAPCOS Limited, New Delhi, for the year 2016-2017.
- (ii) Annual Report of the WAPCOS Limited, New Delhi, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7878/16/17]

- (b) (i) Review by the Government of the working of the National Projects Construction Corporation Limited, New Delhi, for the year 2016-2017.
- (ii) Annual Report of the National Projects Construction Corporation Limited, New Delhi, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 7879/16/17]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Brahmaputra Board, Guwahati, for the

year 2016-2017, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Brahmaputra Board, Guwahati, for the year 2016-2017.

[Placed in Library, See No. LT 7880/16/17]

... (Interruptions)

वस्त्र मंत्रालय में राज्य मंत्री (श्री अजय टम्टा) : महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ।

- (1) (एक) इंडियन इंस्टीट्यूट ऑफ कारपेट टेक्नोलॉजी, भदोही के वारेन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
 (दो) इंडियन इंस्टीट्यूट ऑफ कारपेट टेक्नोलॉजी, भदोही के वारेन 2016-2017 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7881/16/17]

- (2) (एक) कारपेट एक्सपोर्ट प्रमोशन काउंसिल , नई दिल्ली के वारेन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
 (दो) कारपेट एक्सपोर्ट प्रमोशन काउंसिल , नई दिल्ली के वारेन 2016-2017 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7882/16/17]

- (3) (एक) एक्सपोर्ट प्रमोशन काउंसिल फॉर हैण्डिक्राफ्ट्स , नई दिल्ली के वारेन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
 (दो) एक्सपोर्ट प्रमोशन काउंसिल फॉर हैण्डिक्राफ्ट्स, नई दिल्ली के वारेन 2016-2017 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7883/16/17]

- (4) (एक) हैण्डलू एक्सपोर्ट प्रमोशन काउंसिल , चेन्नई के वषेन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) हैण्डलू एक्सपोर्ट प्रमोशन काउंसिल , चेन्नई के वषेन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7884/16/17]

- (5) कॉटन कारोपोरेशन ऑफ इंडिया लिमिटेड तथा वस्त्र मंत्रालय के बीच वषेन 2017-2018 के लिए हुए समझौता जापन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7885/16/17]

- (6) (एक) वूल इंडस्ट्री एक्सपोर्ट प्रमोशन काउंसिल , मुंबई के वषेन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) वूल इंडस्ट्री एक्सपोर्ट प्रमोशन काउंसिल , मुंबई के वषेन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7886/16/17]

- (7) (एक) इंडियन सिल्क एक्सपोर्ट प्रमोशन काउंसिल , मुंबई के वषेन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) इंडियन सिल्क एक्सपोर्ट प्रमोशन काउंसिल , मुंबई के वषेन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7887/16/17]

- (8) (एक) वूल रिसर्च एसोसिएशन, थाणे के वषेन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) वूल रिसर्च एसोसिएशन, थाणे के वषेन 2016-2017 के कार्यकरण की

सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7888/16/17]

- (9) (एक) वूल एण्ड वूलन्स एक्सपोर्ट प्रमोशन काउंसिल, नई दिल्ली के वारेन 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) वूल एण्ड वूलन्स एक्सपोर्ट प्रमोशन काउंसिल, नई दिल्ली के वारेन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7889/16/17]

(10) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा(1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

- (एक) नेशनल हैण्डलूम डवलपमेन्ट कारपोरेशन लिमिटेड, लखनऊ के वारेन 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति।
- (दो) नेशनल हैण्डलूम डवलपमेन्ट कारपोरेशन लिमिटेड, लखनऊ का वारेन 2016-2017 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 7890/16/17]

(11) जूट पैकेज सामग्री (वस्तु पैकिंग अनिवार्य प्रयोग) अधिनियम, 1987 की धारा 3 की उपधारा (2) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

- (एक) का.आ. 2027(अ) जो 28 जून, 2017 के भारत के राजपत्र में प्रकाशित हुआ था (हिन्दी तथा अंग्रेजी संस्करण) तथा जिसके द्वारा 14 जनवरी, 2016 की अधिसूचना सं. का.आ.126(अ) में कतिपय संशोधन किए गए हैं।
- (दो) का.आ. 2937(अ) जो 6 सितम्बर, 2017 के भारत के राजपत्र में प्रकाशित हुआ था (हिन्दी तथा अंग्रेजी संस्करण) तथा जिसके द्वारा 14 जनवरी, 2016 की अधिसूचना सं. का.आ.126(अ) में कतिपय संशोधन किए गए हैं।

[Placed in Library, See No. LT 7891/16/17]

(12) राष्ट्रीय जूट बोर्ड अधिनियम, 2008 की धारा 3 की उप-धारा 4(ख) के अंतर्गत जारी अधिसूचना सं. का.आ.2642(अ) जो 14 अगस्त, 2017 के भारत के राजपत्र में प्रकाशित हुई थी तथा जो इस अधिसूचना के प्रकाशन की तारीख से 18 अगस्त, 2017 तक राज्य सभा के सदस्य श्री सुखेन्दु शेखर राय को राष्ट्रीय जूट बोर्ड में सदस्य के रूप में कार्य करने के लिए नामनिर्दिष्ट किए जाने के बारे में है, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 7892/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS,
MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN
THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L.
MANDAVIYA): I beg to lay on the Table:

(1) A copy of Notification No. S.O.3319(E) (Hindi and English versions) published in Gazette of India dated 13th October, 2017, regarding further delegation of powers of Highway Administration under Section 50 of the Control of National Highways (Land and Traffic) Act, 2002.

[Placed in Library, See No. LT 7893/16/17]

(2) A copy each of the following notifications (Hindi and English versions) under sub-section (4) of Section 212 of the Motor Vehicles Act, 1988:-

- (i) The Central Motor Vehicles (11th Amendment) Rules, 2017 published in Notification No. G.S.R.1361(E) published in Gazette of India dated 2nd November, 2017.
- (ii) The Central Motor Vehicles (12th Amendment) Rules, 2017 published in Notification No. G.S.R.1433(E) published in Gazette of India dated 20th November, 2017.
- (iii) The Central Motor Vehicles (16th Amendment) Rules, 2017 published in Notification No. G.S.R.1461(E) published in Gazette of India dated 28th November, 2017.
- (iv) The Central Motor Vehicles (13th Amendment) Rules, 2017 published in Notification No. G.S.R.1462(E) published in Gazette of India dated 28th November, 2017.

- (v) The Central Motor Vehicles (15th Amendment) Rules, 2017 published in Notification No. G.S.R.1463(E) published in Gazette of India dated 28th November, 2017.
- (vi) The Central Motor Vehicles (14th Amendment) Rules, 2017 published in Notification No. G.S.R.1464(E) published in Gazette of India dated 28th November, 2017.

[Placed in Library, See No. LT 7894/16/17]